35

Unutilized amount sanctioned for the Union Territory of Delhi

776. SHRI S. A. HASHMI:
SHRI KHURSHED ALAM
KHAN: SHRI IBRAHIM
KALANIYA:

Will the Minister of PLANNING ^be pleased to state:

- (a)" whether it is a fact that a substantial amount remained unutilised out of the allocations made for the Union Territory of Delhi during the Fourth Five Year Plan period;
- (b) if so, what was the total allocation made and how much amount remained unutilised and what are the reasons therefor; and
- (c) what is the allocation for the Union Territory of Delhi for the first year of the Fifth Five Year Plan and what is the expenditure incurred in the first six months of the current year?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Fourth Plan of the Union Territory" of Delhi was approved at Rs. 152.65 crores to be fully financed by the Centre. As against the approved outlay, the actual expenditure, *a.s* reported by Delhi Administration, amounts to Rs. 155.10 crores.

(c) The Annual Plan of the Union Territory of Delhi for 1974-75 was approved at Rs. 45 crores. According to the information furnished by Delhi Administration, the expenditure in the first six months of the current year is Rs. 10.56 crores.

Manufacture of scooters

777. SHRI B. P. NAGARAJA MURTHY: SHRI B. RACHAIAH:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Bajaj Auto Limited has been allowed to ex-

pand its production capacity of scooters;

- (b) if so, to what extent; and
- (c) what is the number of applications pending for allotment of different models of scooters?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) and (b). Messrs Bajaj Auto Ltd. have submitted an application to expand their capacity from 48,000 to 1,00,000 scooters per annum. This is under consideration.

(c) As on 31-10-1974. 4,24,901 registrations for Bajaj Scooters and 2,23,102 for Lambretta Scooter3 were pending.

नागालैण्ड में विधि ग्रौर व्यवस्था सम्बन्धी समस्याएं

*778 श्री राजनारायण : क्या गृह मंत्री यह बताने की क्रुभा करेंगे कि :

- (क) नागालैण्ड में 1973-74 के दौरान विद्रोही नागाओं ने विधि ग्रीर व्यवस्था सम्बन्धी समस्या कितनी वार खडी की: ग्रीर
- (ख) सरकार ने उनकी विधि के विश्वद्व गतिविधियों को रोकने के लिए क्या उपाय किए हैं?

f[Law and order problem in Naga-land

*778. SHRI RAJNARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many times rebel Nagas created a law and order problem in Nagaland during 1973-74; and
- (b) what measures Government have taken to put down their unlawful activities?]

गृह मंत्री (श्री के० ब्रह्मानन्द रेड्डी):

- (क) छिपे नागा नागालण्ड में 1973 में
- 73 हिंसक घटनायों और 30 नवम्बर,
- f[] English Translation.